

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

133. I.A. 3105/2024

In

C.P. (IB)/2915(MB)2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.06.2024**

NAME OF THE PARTIES: Finquest Financial Solutions Private Limited

VS

Ballarpur Industries Limited

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

List this matter on **16.07.2024**, high on board.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
Prajakta

Sd/-
LAKSHMI GURUNG
Member (Judicial)